

C. A. T. Bench, JAIPUR

Date of Order	Orders
17-9-93	Mr. U. R. Tatial - Counsel for applicant The learned Counsel for the applicant wishes to withdraw the application with the liberty to file a fresh O.A. under section 25-14 of the I.D. Act. The prayer is allowed. The O.A. is dismissed as withdrawn with the liberty to file a fresh O.A. <i>(O. P. Sharma)</i> Administrative Member <i>(D. L. Mehta)</i> Vice-Chairman Copy sent to the app. & up no invid 6952 date 27-9-93 5618/2 22/9/93